

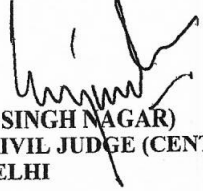
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Intimation reg. demise of Smt. Vimla Sharma, revered mother-in-law of Ms. Nivedita Anil Sharma, Ld. ASJ-01, West, Tis Hazari Courts, Delhi.

With profound sorrow and grief this is to inform that Smt. Vimla Sharma, revered mother-in-law of Ms. Nivedita Anil Sharma, Ld. ASJ-01, West, Tis Hazari Courts, Delhi, has left for her heavenly abode today.

The Cremation shall take place today i.e. on 30.05.2019 (Thursday) at 05:00 p.m. at Nigambodh Ghat, Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

1316/
No. 36477-577/ACJ(Central)/2019

Dated, Delhi the 30-5-19

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini /Saket /KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS/on Centralized website also.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI